

# MEGHALAYA LEGISLATIVE ASSEMBLY

## BUDGET SESSION

### BULLETIN PART - I

FRIDAY, 10<sup>th</sup> MARCH 10, 2017

The House met at 10 a.m. with Hon'ble Speaker in the Chair, and sat till 3.45 P.m.

The day was allotted for Government Business.

**1. Questions:**

Questions Nos. 82 - 97 were listed.

Questions Nos. 82, 83, 84, 85, 86, 87, 88 and 89 were taken up and disposed off. Hon'ble Speaker informed the House that the Minister in-charge Home has informed that he will be away on a visit to Resubelpara to monitor the firing incident that took place recently, and so he has authorised the Chief Minister to make a *Suo motto* statement on his behalf. Dr. Mukul Sangma, Chief Minister made a *Suo motto* statement on the accident at Thahnar village, East Jaintia Hills.

**2. Call Attention Notice:**

Dr. Jemino Mawthoh, MLA called the attention of the Minister in-charge Home (Police) under Rule 54 (1) of the Rules of Procedure and Conduct of Business to the news item published in the "The Shillong Times" dated 28<sup>th</sup> February, 2017 under the caption "*Post West Khasi Hills tragedy focus on road safety*".

Dr. Mukul Sangma, Chief Minister replied.

**3. Debate on Governor's Address:**

Shri Sanbor Shullai continued with his speech. Other Hon'ble Members who participated were Shri John Leslee K. Sangma, (At 11.50 a.m., Shri T.W. Chyne, MLA was in the Chair) Shri Paul Lyngdoh, Shri Metbah Lyngdoh, (At 12.40 P.m., Hon'ble Speaker was in the Chair) Shri Hopeful Bamon, Shri K.P. Pangniang and Shri Embhahlang Syiemlieh.

:2:

(House was adjourned at 1.28 P.m. and resumed again at 2 P.m.)

Dr. Mukul Sangma, Chief Minister replied to the Debate on Governor's Address.

The Amendment to the Motion of Thanks was withdrawn by Dr. Donkumar Roy, Leader of Opposition, with the leave of the House.

The Motion of Thanks to the Governor's Address was adopted by the House.

**4. Placing of Statement/Presentation:**

- a. Shri Prestone Tynsong, Minister in-charge Border Areas Development placed a Statement relating to Starred Question No.1 replied on 06.03.2017.
- b. Dr. Mukul Sangma, Chief Minister placed a Statement relating to Starred Question No.50 replied on 08.03.2017.
- c. Dr. Mukul Sangma, Chief Minister in-charge Finance presented the Supplementary Demands for Grants and Supplementary Appropriation for 2016-17.

**5. Adjournment:**

Since there was no more Business to be transacted, the House was adjourned till 10 am. on Tuesday, the 14<sup>th</sup> March, 2017.

*Shillong,  
The 10<sup>th</sup> March, 2017.*

*Andrew Simons,  
Commissioner & Secretary,  
Meghalaya Legislative Assembly.*